

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT No.-2

Excise Appeal No.336 of 2011

(Arising out of Order-in-Original Nos .4 to 6/2010-(CEX)(COMMR.) dated 30/09/2010 passed by Commissioner, Central Excise & Customs, Thiruvananthapuram)

M/s AL Steel Industrials
Jonakapuram, Kollam-691006

.....Appellant

VERSUS

**Commissioner, Central Excise,
Thiruvananthapuram**

....Respondent

I.C.E. Bhavan, Press Club Road, Thiruvananthapuram-695001

APPEARANCE:

Shri Anil Kumar B, Advocate for the Appellant

Shri K.A. Jathin, Authorised Representative for the Respondent

CORAM:

HON'BLE MR. P.A. AUGUSTIAN, MEMBER (JUDICIAL)

**HON'BLE MR. PULLELA NAGESWARA RAO, MEMBER
(TECHNICAL)**

DATE OF HEARING : 29.03.2023
DATE OF DECISION : 28.07.2023

The appeal is allowed. For order, see order of date in Excise Appeal No.335 of 2011.

**(P.A. AUGUSTIAN)
MEMBER (JUDICIAL)**

**(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)**